

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 233/TT/2016

Date: 16.6.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001(Haryana)

Subject:- Determination of transmission tariff from DOCO to 31.3.2019 for Assets
(04 nos.) under ERSS XII Project in ER for tariff block 2014-19 period.-Reg
Sir,

With reference to your letter dated 15.6.2017 pursuant to TV letter dated 23.5.2017 in Petition No. 233/TT/2016, I am directed to intimate that your request for extension up to 7.7.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,
Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)